

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBP/000035/2020	M/S.KAMALAKANTA ENGINEERING AND CONSTRUCTION COMPANY PRIVATE LTD. VS NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD.	DEBENDRANATH KUMAR DWIVEDI VS VS	// ( //
2	BLAPL/0007847/2020	PARBATI NAYAK VS STATE OF ODISHA	A.K.SAHOO VS VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000121/2020
3	BLAPL/0007848/2020	BABUNA NAYAK VS STATE OF ODISHA	A.K.SAHOO VS VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000121/2020
4	BLAPL/0007849/2020	SWADHIN JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS VS	RAIBANIA /52 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000216/2020
5	BLAPL/0007850/2020	DEEPAK CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS VS	BARGARH SADAR /253 /2019 S.D.J.M.,BARGARH(Bargarh *) CT/0001323/2019
6	BLAPL/0007851/2020	JITENDRA BEJ @ JITU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS VS	KHANDAGIRI P.S. /607 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000388/2020
7	BLAPL/0007852/2020	SAHABAZ ANSARI VS STATE OF ODISHA	PURSOTTAM CHULI VS VS	SECTOR-19 /15 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000017/2020
8	BLAPL/0007853/2020	HEMANTA SAHU VS STATE OF ODISHA	A.K.SAHOO VS VS	DEOGARH /202 /2020 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh *) CT/0000422/2020
9	BLAPL/0007854/2020	BIJAY SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS VS	BIRMITRAPUR /109 /2014 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000236/2014
10	BLAPL/0007855/2020	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS VS	PATTAMUNDAI /37 /2020 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000037/2020
11	BLAPL/0007856/2020	AJAYA MALIK @ TULU VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS VS	BASUDEVPUR /193 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000355/2020

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12	BLAPL/0007857/2020	KAMLESH PANDEY VS STATE OF ODISHA	KRUSHNA CH. DASH VS	BELTUKURI /31 /2020 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada *) ST/0000032/2020
13	BLAPL/0007858/2020	VINOD SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /20 /2020 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000079/2020
14	BLAPL/0007859/2020	NILAMBAR @ NILAMBARA SUNA VS STATE OF ODISHA	TRILOCHAN NANDA VS	LATHOR /54 /2020 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000485/2020
15	BLAPL/0007860/2020	BABAJI CHARAN SAHOO VS STATE OF ODISHA	LINGARAJ SARANGI VS	MANCHESWAR P.S. /320 /2020 3RD ADJ BHUBANESWAR(Khordha *) CT/0004161/2020
16	BLAPL/0007861/2020	SHIBA PRASAD DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	PHIRINGIA /72 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000083/2017
17	BLAPL/0007862/2020	DEEPAK PRADHAN @ JUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /47 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000022/2020
18	BLAPL/0007863/2020	HARENDRA SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAKIRIGUMMA /57 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000034/2020
19	BLAPL/0007864/2020	LOKNATH BHOSAGAR@BULU VS STATE OF ODISHA	B.SAHOO VS	BIJEPUR /181 /2020 SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000032/2020
20	BLAPL/0007865/2020	BAISAKHU NAYAK VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 S.D.J.M.,PALLAHARA(Anugul *) 2(B)CC/0000011/2020
21	BLAPL/0007866/2020	KUNA MOHANTA VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 S.D.J.M.,PALLAHARA(Anugul *) 2(B)CC/0000011/2020
22	BLAPL/0007867/2020	KARTIKA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /49 /2019 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000009/2020
23	BLAPL/0007868/2020	BENUDHAR ODI	AJAYA KUMAR PRADHAN	JEYPORE SADAR /193 /2020

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		VS STATE OF ODISHA	VS	SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput)
24	BLAPL/0007869/2020	AMITAVA ACHARYYA	SOUMYA RANJAN DAS	TR/0000075/2020
		VS STATE OF ODISHA	VS	SECTOR-7 /112 /2020
25	BLAPL/0007870/2020	PREMNATH NAYAK	ANIRUDHA DAS	S.D.J.M.,PANPOSH(Sundargarh)
		VS STATE OF ODISHA	VS	GR/0001575/2020
26	BLAPL/0007871/2020	KANHU MARANDI	SURYAKANTA DWIBEDI	KOSAGUMUDA /42 /2019
		VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur *)
27	BLAPL/0007872/2020	DHARMJIT SHARMA @ CHACHA	RAJDEEP PRADHAN	CT/0000037/2019
		VS STATE OF ODISHA	VS	BETNOTI /164 /2020
28	BLAPL/0007873/2020	PRAVAKAR DAS	B.S.DASPARIDA	J.M.F.C., BETANATI(Mayurbhanj)
		VS STATE OF ODISHA	VS	CT/0000417/2020
29	BLAPL/0007874/2020	SANIA @ PRAMOD NAYAK	N.SAHANI	NANDAPUR /54 /2020
		VS STATE OF ODISHA	VS	ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
30	BLAPL/0007875/2020	ROSHAN MEHER	SACHIDANANDA PADHEE	TR/0000044/2020
		VS STATE OF ODISHA	VS	DHAMNAGAR /2 /2020
31	BLAPL/0007876/2020	KURTU MALLIK @ KUTRU MALLICK	SURYAKANTA DWIBEDI	DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak *)
		VS STATE OF ODISHA	VS	ST/0000039/2020
32	BLAPL/0007877/2020	ARUNA @ ARUN PATRA	SAROJ KU. DASH	KHURDA P.S. /332 /2018
		VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *)
33	BLAPL/0007878/2020	SHYAM SUNDAR NAYAK	ANIRUDHA DAS	ST/0000076/2019
		VS STATE OF ODISHA	VS	barpalli /249 /2020
34	BLAPL/0007879/2020	BHIMA PANGI @ MAHURIYA	ARIJEET MISHRA	SPECIAL JUDGE,BARGARH(Bargarh *)
		VS STATE OF ODISHA	VS	Spl/0000035/2020
		VS STATE OF ODISHA	VS	BAMUNIGAM /7 /2020
		VS STATE OF ODISHA	VS	ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal)
		VS STATE OF ODISHA	VS	ST/0000041/2020
		VS STATE OF ODISHA	VS	DHENKANAL TOWN /245 /2018
		VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)
		VS STATE OF ODISHA	VS	CT/0000070/2019
		VS STATE OF ODISHA	VS	KOSAGUMUDA /42 /2019
		VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur *)
		VS STATE OF ODISHA	VS	CT/0000037/2019
		VS STATE OF ODISHA	VS	MATHILI /80 /2019
		VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri *)

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35	BLAPL/0007880/2020	STATE OF ODISHA KARTIK MALICK @ KARTIKA MALLICK VS	SURYAKANTA DWIBEDI VS	GR/0000317/2019 KHAJURIPADA /48 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal)
36	BLAPL/0007881/2020	STATE OF ODISHA GURU TUPENDA VS	PRASANTA KU. SAHOO VS	CT/0000025/2020 UMERKOTE /209 /2020 ( //
37	BLAPL/0007882/2020	STATE OF ODISHA MOHANDAS BADANAIAK VS	PRASANTA KU. SAHU VS	UMERKOTE /209 /2020 ( //
38	BLAPL/0007883/2020	STATE OF ODISHA SUBASH TUPENDA VS	PRASANTA KU. SAHOO VS	UMERKOTE /209 /2020 ( //
39	BLAPL/0007884/2020	STATE OF ODISHA PRAKASH KUMAR SWAIN VS	LALITENDU MISHRA VS	PHIRINGIA /84 /2019 ( //
40	BLAPL/0007885/2020	STATE OF ODISHA PRASANTA KUMAR NAYAK @ KALIA @ BUDHAKANTA KUMAR PATRA VS	SURYAKANTA KUMAR PATRA VS	TIGIRIA /4 /2020 ( //
41	BLAPL/0007886/2020	STATE OF ODISHA SANTANU BHATI VS	SURYAKANTA DWIBEDI VS	SAINTALA /67 /2017 ( //
42	BLAPL/0007887/2020	STATE OF ODISHA KAILASH KANHAR VS	SITIKANT MISHRA VS	PHIRINGIA /4 /2020 ( //
43	BLAPL/0007888/2020	STATE OF ODISHA KALIDAS KANHAR @ KALIA VS	SITIKANT MISHRA VS	PHIRINGIA /4 /2020 ( //
44	BLAPL/0007889/2020	STATE OF ODISHA SITAKA KANHAR @ ADHIRA VS	SITIKANT MISHRA VS	PHIRINGIA /4 /2020 ( //
45	BLAPL/0007890/2020	STATE OF ODISHA SANATAN KANHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /4 /2020 ( //

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46	BLAPL/0007891/2020	ISLAM MAHAMMED VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /91 /2020 () //
47	BLAPL/0007892/2020	NEHRU LAKRA VS STATE OF ODISHA	JAGANNATH KAMILA VS	RAJGANGPUR /227 /2020 () //
48	BLAPL/0007893/2020	BAPI @ BABULI @ SINGRAI SOREN VS STATE OF ODISHA	DIGAMBAR SETHI VS	DAITARI /31 /2020 () //
49	BLAPL/0007894/2020	LABA TALAB VS STATE OF ODISHA	BABITA SAHU VS	JEYPORE SADAR /76 /2016 () //
50	BLAPL/0007895/2020	SANATAN DAS VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	JAGANNATHA PRASAD /233 /2020 () //
51	BLAPL/0007896/2020	PIRI APPANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /91 /2020 () //
52	BLAPL/0007897/2020	GOURI SHANKAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /23 /2020 () //
53	BLAPL/0007898/2020	JITENDRA SAHU VS STATE OF ODISHA	DEBARAJ MOHANTY VS	BINIKA /49 /2020 () //
54	CMP/0000592/2020	DHARANIDHAR PARIDA VS RAGHUNATH PARIDA	BANSHIDHAR BAUG VS	// () //
55	CMP/0000593/2020	SARAT KUMAR BEHERA VS NIMAI CHAND BEHERA	BIJAYA KUMAR BEHERA 1 VS	// () //
56	CMP/0000594/2020	BISWAJIT BEURA VS ARUN BSAKHA	TUSAR KUMAR MISHRA VS	// () //
57	CMP/0000595/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//

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		VS	VS	0
58	CMP/0000596/2020	LAXMI PRASAD KAR PUSPALATA BEHERA	SOUBHAGYA S.DAS	//
		VS	VS	0
59	CONTC/0004657/2020	DHARMESH SINGH JHUNU KUMARI PATI	B.N.PARIDA	//
		VS	VS	0
60	CONTC/0004658/2020	SATYABRATA SAHU MINATI MOHANTY	B.N.PARIDA	//
		VS	VS	0
61	CONTC/0004659/2020	SATYABRATA SAHU SUKANTI BEHERA	B.N.PARIDA	//
		VS	VS	0
62	CONTC/0004660/2020	SATYABRATA SAHU SUSHIL KUMAR MOHANTA	ADV	//
		VS	VS	0
63	CONTC/0004661/2020	CHITHRA ARUMUGAM JAGANNATH BARIK	ADV	//
		VS	VS	0
64	CONTC/0004662/2020	ANU GARG HADIBANDHU SAHU	ADV	//
		VS	VS	0
65	CONTC/0004663/2020	M. MUTHU KUMAR GANGADHAR SAMAL	ADV	//
		VS	VS	0
66	CONTC/0004664/2020	LINGARAJ PANDA BRUNDABAN TRIPATHY	ADV	//
		VS	VS	0
67	CONTC/0004665/2020	ANU GARG SARAT KUMAR GIRI	ADV	//
		VS	VS	0
68	CONTC/0004666/2020	ANU GARG JANARDAN ACHARY	ADV	//
		VS	VS	0

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		ANU GARG		//
69	CONTC/0004667/2020	DR. KULAMANI PARIDA	ADV	//
		VS	VS	0
		ER. BISWAMOHAN ACHARYA		//
70	CONTC/0004668/2020	MAHAMMED YAMIN	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
71	CONTC/0004669/2020	CHANDRAMANI SAHU	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
72	CONTC/0004670/2020	SUBASH CHANDRA BADATYA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
73	CONTC/0004671/2020	LALIT MOHAN DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
74	CONTC/0004672/2020	RAMAKRUSHNA DAS	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
75	CONTC/0004673/2020	BIPIN BIHARI PATTANAYAK	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
76	CONTC/0004674/2020	KISHORE CHANDRA GOUDA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
77	CONTC/0004675/2020	PRASANTA KUMAR PANIGRAHI	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
78	CONTC/0004676/2020	PRAKASH CH LENKA	ADV	//
		VS	VS	0
		ANANYA DASH		//
79	CONTC/0004677/2020	BASANTA KUMAR DAS	RASHMI KANTA ACHARYA	//
		VS	VS	0
		G. MATHI VATHAN		//

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80	CONTC/0004678/2020	ALL ORISSA WATER RESOURCES BROUGHT ON VS ASIT KUMAR SAHOO	OVER WORK CHARGED EMPLOYEES UNION VS	// 0 //
81	CONTC/0004679/2020	PRASANNA KUMAR PANDA VS AMULYANANDA MOHANTY	ADV VS	// 0 //
82	CONTC/0004680/2020	MAHESH KUMAR AGRAWAL VS SOMESH KUMAR UPADHYAY	ADV VS	// 0 //
83	CONTC/0004681/2020	RANJAN KUMAR SWAIN VS MAMINA PATNAIK	ADV VS	// 0 //
84	CONTC/0004682/2020	SRIKANTA KUMAR SATPATHY VS PRADEEP KUMAR JENA,PANCHAYATI RAJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
85	CONTC/0004683/2020	SANGA DEEPANJALEE VS C.R.DASH	S.C.DASH VS	// 0 //
86	CONTC/0004684/2020	PRAKASH CHANDRA BISOI VS MADHUMITA BASU	ADV VS	// 0 //
87	CONTC/0004685/2020	SANJULATA GURU VS DR. RAMESH CHANDRA CHAU PATTNAIK	ADV VS	// 0 //
88	CONTC/0004686/2020	MANORANJAN SAHU VS DR. POMA TUDU	ADV VS	// 0 //
89	CONTC/0004687/2020	SANJAYA NAIK @ SANJAYA KUMAR NAIK VS DR. POMA TUDU	ADV VS	// 0 //
90	CONTC/0004688/2020	RAJA KISHORE DANGUA VS DR. POMA TUDU	ADV VS	// 0 //
91	CONTC/0004689/2020	JAYA KRUSHNA PRADHAN	SABYASACHI MISHRA	//



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		VS	VS	0
		SATYABRAT SAHU		//
92	CONTC/0004690/2020	BHASKAR CHANDRA SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
93	CONTC/0004691/2020	ANTARYAMI SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
94	CONTC/0004692/2020	KISHORE KUMAR SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
95	CONTC/0004693/2020	RATNAPRAVA BISWAL	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
96	CONTC/0004694/2020	KAMALA KANTA NAYAK	ADV	//
		VS	VS	0
		PITAMBAR SAMAL		//
97	CONTC/0004695/2020	PRASANNA KUMAR DASH	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
98	CONTC/0004696/2020	SMRUTILAGNA NAYAK	ADV	//
		VS	VS	0
		ANITA KARWAL		//
99	CONTC/0004697/2020	LAKSHMIPRIYA MOHAPATRA	ADV	//
		VS	VS	0
		ANITA KARWAL		//
100	CONTC/0004698/2020	RAJIB LOCHAN PARIDA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
101	CONTC/0004699/2020	BISWA RANJAN ROUT	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
102	CONTC/0004700/2020	NIMAIN CHARAN JENA	P.N.MOHANTY	//
		VS	VS	0

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103	CONTC/0004701/2020	SATYABRATA SAHOO NILAMANI MOHAPATRA VS	ADV VS	// // ()
104	CRLA/0000549/2020	SATYABRATA SAHU KULAMANI SWAIN VS	PARTHA SARATHI NAYAK VS	// KHANDAPARA /133 /2020 ()
105	CRLA/0000550/2020	STATE OF ODISHA ISWAR MUNDA VS	JAGANNATH KAMILA VS	// JODA /95 /2013 ()
106	CRLMC/0001531/2020	STATE OF ODISHA SOUMYA RANJAN PATI VS	RAJDIPA BEHURA VS	// MAHILA P.S.(BBSR) /58 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) CRREV/0000074/2020
107	CRLMC/0001532/2020	STATE OF ODISHA SAMARENDRA NAYAK VS	MANASH RANJAN NAYAK VS	// / /0 ()
108	CRLMC/0001533/2020	MONALISA ROUT @ NAYAK SK. AFSAR ALI @ SK. AFFSAR VS	UNMESH CHANDRA JENA VS	// BONTH /97 /2020 ()
109	CRLMC/0001534/2020	STATE OF ODISHA SK. AFSAR ALI @ SK. ATSAR VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /502 /2020 ()
110	CRLMC/0001535/2020	STATE OF ODISHA KRISHNA CHANDRA SANDIL VS	TRILOCHAN NANDA VS	// SECTOR-3 /42 /2012 S.D.J.M.,PANPOSH(Sundargarh) GR/0000981/2012
111	CRLMC/0001536/2020	STATE OF ODISHA GOPABANDHU BISWAL VS	A.K.PANDA VS	// NARASINGHPUR /261 /2020 ()
112	CRLMC/0001537/2020	STATE KANHU CHARAN SWAIN VS	B.K.NAYAK-3 VS	// / /0 ()
113	CRLMC/0001538/2020	PRADEEP KUMAR SWAIN DAMBARUDHAR SAHOO VS	B.K.NAYAK 3 VS	// / /0 ()
		SARBESWAR SAHOO		//

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114	CRLMC/0001539/2020	LAXMI PRIYA MISHRA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	MAHILA PS SAMBALPUR /46 /2019 () //
115	CRLMC/0001540/2020	MANDARADA SRINIBAS RAO @ M.SRINIBAS VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KASINAGAR /9 /2012 () //
116	CRLMC/0001541/2020	JAYAKRUSHNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /79 /2007 () //
117	CRLMC/0001542/2020	SIBA SINGH @ NIRMALYA PRATAP SINGH VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /59 /2020 () //
118	CRLMC/0001543/2020	RATNAKAR MUKHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	ANANDAPUR /207 /2017 () //
119	CRLMC/0001544/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL VS KAMAL THACKER	SRIVARTHA RAY VS	/ /0 () //
120	CRLMC/0001545/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL VS KAMAL THACKER	SRIVARTHA RAY VS	/ /0 () //
121	CRLMC/0001546/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL VS KAMAL THACKER	SRIVARTHA RAY VS	/ /0 () //
122	CRLMC/0001547/2020	MANGLU GOUDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BANDOMUNDA /114 /2020 () //
123	CRLMP/0001343/2020	SASMITA JENA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	/ /0 () //
124	CRLMP/0001344/2020	RAMESH MALIK @ RAMESH CHANDRA MALIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SORO /576 /2019 () //
125	CRLMP/0001345/2020	PUSPANJALI BEHERA	SANKAR CHAINI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001346/2020	MATIA RANSINGH	MALAYA RANJAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0001347/2020	MANISH KHEMKA	TANMAY MISHRA	/ /0
		VS	VS	()
		UNION OF INDIA		//
128	CRLMP/0001348/2020	MANOJ KUMAR PARIDA	MANOJ KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001349/2020	MAHESWAR NANDA	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001350/2020	BASANTI SETHI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000423/2020	RABINDRA KUMAR PRUSTY @ RABINDRANATH PRUSTY	SUPRIYANTA DWIBEDI	PHULBANI TOWN /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	CRLREV/0000424/2020	PRAKASH PALEI	SIDHARTHA DAS	BARBIL /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	MACA/0000707/2020	NATIONAL INSURANCE COMPANY LTD.	SABITA RANJAN PATNAIK	//
		VS	VS	()
		AMRUTI MAHAKUD		//
134	MACA/0000708/2020	PRAFULLA KUMAR PRADHAN	K.C.NAYAK	//
		VS	VS	()
		BIKASH CHANDRA SHASANI		//
135	MACA/0000709/2020	THE MANAGER, CLAIM, TATA AIG GENERAL INSURANCE CO.LTD.	NSUMANICKHON	//
		VS	VS	()
		M.LAXMI RAO		//
136	MACA/0000710/2020	NATIONAL INSURANCE CO.LTD.	NAYAN BEHARI DAS	//
		VS	VS	()

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137	MACA/0000711/2020	ARPITA KAR SASHI BHUSAN DAS VS	KAMALA KANTA MOHANTY VS	// // 0
138	MACA/0000712/2020	MOHAN BEHERA ANANDA@CH.BEHERA VS	K.C.NAYAK VS	// // 0
139	MACA/0000713/2020	SATYABRATA SAMAL NEW INDIA ASSURANCE CO.LTD. VS	S.S.RAO VS	// // 0
140	MACA/0000714/2020	BIMAL KUMAR SAHOO THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO.LTD. VS	S.S.RAO VS	// // 0
141	RSA/0000197/2020	KIRTAN NAYAK AMBA DEI@PATRA VS	NIHAR RANJAN ROUT VS	// // 0
142	RVWPET/0000316/2020	PITAMBAR DHANGADAMJHI BHARAT CHANDRA BHUYAN VS	GOKULANANDA PADHI VS	// // 0
143	RVWPET/0000317/2020	STATE OF ODISHA RANJAN KUMAR ROUSTRAY VS	JIBAN RANJAN DASH VS	// // 0
144	WA/0000637/2020	MADHUMITA MOHANTY@ROUSTRAY PREMALATA RAY VS	AVITJIT MISHRA VS	// // 0
145	WA/0000638/2020	AJAYA KU.MISHRA PARADEEP TRUCK OWNERS ASSOCIATION VS	SIDHESWAR MALLIK VS	// // 0
146	WA/0000639/2020	ASHUTOSH SWAIN THE CHIEF MANAGER PUNJAB NATIONAL BANK VS	MANOJ KUMAR MOHAPATRA VS	// // 0
147	WA/0000640/2020	M/S.FUTURE TECHNOLOGIES DR.MANOJ KUMAR MEHER VS	M/S.S.S.ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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148	WA/0000641/2020	BHIKARI RAY @ BHIKARI CHARAN RAY VS PREMANANDA NAYAK	SAMIR KUMAR MISHRA VS	// 0 //
149	WP(C)/0029301/2020	PREMANANDA DAS BABAJI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
150	WP(C)/0029302/2020	NILAKANTHA DAS VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
151	WP(C)/0029303/2020	HARIHAR OJHA VS GENERAL MANAGER , LIC OF INDIA	SANJIB MOHANTY VS	// 0 //
152	WP(C)/0029304/2020	SAMUCHITA MALLICK VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
153	WP(C)/0029305/2020	SUBHADRIKA SAHU VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
154	WP(C)/0029306/2020	CHHABILA NAIK VS THE DIRECTOR(ST)CUM SPECIAL SECRETARY	DINESH KUMAR PANDA VS	// 0 //
155	WP(C)/0029307/2020	RAMAKANTA NAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
156	WP(C)/0029308/2020	MAYUR ELECTRO CERAMICS (P) LTD VS STATE OF ODISHA	AJIT KUMAR KANUNGO VS	// 0 //
157	WP(C)/0029309/2020	SATYANARAYAN SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
158	WP(C)/0029310/2020	BHAGIRATHI DAS VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
159	WP(C)/0029311/2020	M/S ARYAN MINING AND TRADING CORPORATION VS SUDANSHAN NANDA	SUDANSHAN NANDA VS	// 0 //

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0029312/2020	CHINA BISHWAL	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0029313/2020	RATNAKAR DASH	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0029314/2020	ABANI KUMAR GAYA	B.K.ROUTRAY	//
		VS	VS	0
		THE STATE OF ODISHA		//
163	WP(C)/0029315/2020	SARAT MOHAPATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0029316/2020	KISHOR NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0029317/2020	FAKIRA SAHOO	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0029318/2020	THE HUB	SOMANATH MISHRA	//
		VS	VS	0
		ASSISTANT DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION		//
167	WP(C)/0029319/2020	APOLLO HOSPITALS ENTERPRISE LTD.	G.N.MISHRA	//
		VS	VS	0
		ODISHA INFORMATION COMMISSION		//
168	WP(C)/0029320/2020	SATRUGHAN PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0029321/2020	DR.ANIL KUMAR MISHRA	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0029322/2020	JAGADISH SINGH BABU	DURGESH NARAYAN RATH	//
		VS	VS	0

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171	WP(C)/0029323/2020	STATE OF ODISHA PURUSOTTAM MEHER VS	DURGESH NARAYAN RATH VS	// // 0
172	WP(C)/0029324/2020	STATE OF ODISHA MAHESWAR MAHANTA VS	B.N.PARIDA VS	// // 0
173	WP(C)/0029325/2020	STATE OF ODISHA PRAMOD MEHER VS	DURGESH NARAYAN RATH VS	// // 0
174	WP(C)/0029326/2020	STATE OF ODISHA RAJANI DWIBEDI VS	PRASANTA KUMAR MOHANTY VS	// // 0
175	WP(C)/0029327/2020	STATE OF ODISHA MANMATH KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
176	WP(C)/0029328/2020	STATE OF ODISHA HEMANT NAYAK VS	SATYANARAYAN MISHRA VS	// // 0
177	WP(C)/0029329/2020	STATE OF ODISHA BIJAY KUMAR PANDA VS	RAMA KRISHNA BISOI VS	// // 0
178	WP(C)/0029330/2020	STATE OF ODISHA SARBESWAR SRICHANDAN VS	BIDYADHAR MANSINGH VS	// // 0
179	WP(C)/0029331/2020	STATE OF ODISHA JAGADISH KUMAR PANDA VS	DINESH KUMAR PANDA VS	// // 0
180	WP(C)/0029332/2020	ODISHA FOREST DEVELOPMENT CORPORATION LTD. DR. PRADIPTA KUMAR DAS VS	SUSANTA KUMAR DASH VS	// // 0
181	WP(C)/0029333/2020	STATE OF ODISHA SUBASH KUMAR NAIK VS BLOCK EDUCATION OFFICER ATTABIRA	DINESH KUMAR PANDA VS	// // 0 //



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182	WP(C)/0029334/2020	M/S.SARAOGI UDYOG (P) LTD. VS ADDL.COMMISSIONER OF SALES TAX, CUTTACK	JAGABANDHU SAHOO VS	// 0 //
183	WP(C)/0029335/2020	KIRAN DEVI MODA VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
184	WP(C)/0029336/2020	KSHETRABASI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
185	WP(C)/0029337/2020	HEMANTA KUMAR SUBUDHI VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
186	WP(C)/0029338/2020	ANANTA CHARAN MAHANTA VS STATE OF ODISHA	B.R.PARIDA VS	// 0 //
187	WP(C)/0029339/2020	SUKHPAL KAUR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
188	WP(C)/0029340/2020	KAILASH CHANDRA BARIK VS COLLECTOR CUTTACK	NIRANJAN PRASAD PATRA VS	// 0 //
189	WP(C)/0029341/2020	UNION OF INDIA VS DR. ASHOK PANDA	DAYANIDHI LENKA, CENTRAL GOVT. COUNSEL VS	// 0 //
190	WP(C)/0029342/2020	CHANDRASEKHAR BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
191	WP(C)/0029343/2020	SNEHALATA SAHANI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
192	WP(C)/0029344/2020	RAMESWAR KISAN VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
193	WP(C)/0029345/2020	BASANT KUMAR MISHRA	MANORANJAN MISHRA	//

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		VS	VS	0
		COLLECTOR, JAIPUR		//
194	WP(C)/0029346/2020	KRUSHNA MOHAN DASH	JUGALA KISHORE PANDA	//
		VS	VS	0
		THE COLLECTOR KALAHANDI		//
195	WP(C)/0029347/2020	NALINI KANTA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0029348/2020	SUJATA MAHAKUD	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029349/2020	BINDU SAGAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0029350/2020	SURESH CHANDRA BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029351/2020	HARAMOHAN MALLICK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029352/2020	BIRAJ MOHAN MOHANTY	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029353/2020	MINATI JENA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		DRUGS CONTROLLER, ODISHA		//
202	WP(C)/0029354/2020	BYASADEV DANDASENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029355/2020	SHANKAR PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0029356/2020	SHYAM SUNDAR PATARA	RASHMI KANTA ACHARYA	//
		VS	VS	0

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205	WP(C)/0029357/2020	STATE OF ODISHA ARUN KUMAR JENA VS	GOPAL SINHA VS	// // 0
206	WP(C)/0029358/2020	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	GOPAL SINHA VS	// // 0
207	WP(C)/0029359/2020	STATE OF ODISHA GOURANG PRASAD JENA VS	RASHMI KANTA ACHARYA VS	// // 0
208	WP(C)/0029360/2020	STATE OF ODISHA UGRESAN PRADHAN VS	GOPAL SINHA VS	// // 0
209	WP(C)/0029361/2020	STATE OF ODISHA GOVERNING BODY OF MAA MANGALA SANSKRITI HIGHER SECONDARY SCHOOL, TIHULA VS	KRISHNA KUMAR DAS VS	// // 0
210	WP(C)/0029362/2020	STATE OF ODISHA BANAMALI DHAL VS	GOPAL SINHA VS	// // 0
211	WP(C)/0029363/2020	STATE OF ODISHA SANTOSH KUMAR DASH VS	GOPAL SINHA VS	// // 0
212	WP(C)/0029364/2020	STATE OF ODISHA GHANASHYAMA MISHRA @ SONS PVT LTD VS	ASHOK KUMAR MOHANTY VS	// // 0
213	WP(C)/0029365/2020	COMMISSIONER OF GST AND CX, ROURKELA KUMUDA CHANDRA PATNAIK VS	BIRAJA PRASANNA DAS VS	// // 0
214	WP(C)/0029366/2020	BRANCH MANAGER, CANARA BANK, CHANDI CHHAK BRANCH ASHOK KUMAR SAHU VS	SAROJ KUMAR JEE VS	// // 0
215	WP(C)/0029367/2020	STATE OF ODISHA SWAPNA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	// // 0 //

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216	WP(C)/0029368/2020	BANAMBAR LENKA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
217	WP(C)/0029369/2020	CHINNAPA HRUDAYANANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
218	WP(C)/0029370/2020	HARSH KUMAR PRIMUS LAKRA VS LAND ALLOTMENT COMMITTEE	BHARAT KUMAR MISHRA VS	// 0 //
219	WP(C)/0029371/2020	ANIL KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
220	WP(C)/0029372/2020	KRUSHNA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	WP(C)/0029373/2020	PADMINI JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
222	WP(C)/0029374/2020	TAPASWINI DAS VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
223	WP(C)/0029375/2020	SANATAN DALAPATI VS D.G. AND I.G. OF POLICE, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
224	WP(C)/0029376/2020	BIKASH DEB VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
225	WP(C)/0029377/2020	HADIBANDHU BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
226	WP(C)/0029378/2020	JEETENDRA NARAYAN SAMANTRAY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
227	WP(C)/0029379/2020	NARESH KUMAR JENA	KRUSHNA CHANDRA DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0029380/2020	SUKANTA KUMAR GARNAIK	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0029381/2020	TAPAN KUMAR NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0029382/2020	JAIRAM MULTIPURPOSE CIVIL SERVICE	SANGRAM MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
231	WP(C)/0029383/2020	SANKAR BHOI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0029384/2020	BHASKAR JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0029385/2020	MUJIBUR REHMAN KHAN	SANGRAM MISHRA	//
		VS	VS	0
		COLLECTOR,JAJPUR		//
234	WP(C)/0029386/2020	CHAITANYA CHARAN PADHIHARI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0029387/2020	BIJU BHOI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0029388/2020	JAI MAA GHATWARIN WOMEN SELF HELP GROUP, NARADA SARANGI	SONTANU KADMA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029389/2020	BHARATI BARIK	RAJENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0029390/2020	DR.MINA KUMARI DWARI	ASHOK PATTNAIK	//
		VS	VS	0

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239	WP(C)/0029391/2020	STATE OF ODISHA SUNIL KUMAR SAMANTA VS	SHASHIBHUSAN BISWAL VS	// // 0
240	WP(C)/0029392/2020	STATE OF ODISHA GANESWAR SINGH VS	AUROVINDA MOHANTY VS	// // 0
241	WP(C)/0029393/2020	STATE OF ODISHA RAJALAXMI MISHRA VS	BISWABIHARI MOHANTY VS	// // 0
242	WP(C)/0029394/2020	STATE OF ODISHA MOHAMMED IRFAN AHMAD VS	KANANBALA ROY CHOUDHURY VS	// // 0
243	WP(C)/0029395/2020	THE ASSISTANT COMMISSIONER DILESWAR BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0029396/2020	STATE OF ODISHA MANORANJAN JENA VS	BAIDHAR SAHOO VS	// // 0
245	WP(C)/0029397/2020	STATE OF ODISHA AJIT KUMAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
246	WP(C)/0029398/2020	STATE OF ODISHA DURYODHAN SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
247	WP(C)/0029399/2020	STATE OF ODISHA PRANAB KISHORE SAHOO VS	KAUSHIK SWAIN VS	// // 0
248	WP(C)/0029400/2020	STATE OF ODISHA HARIBANDHU GHADEI VS	BAIDHAR SAHOO VS	// // 0
249	WP(C)/0029401/2020	STATE OF ODISHA JAGABANDHU MAHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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250	WP(C)/0029402/2020	KRITI NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
251	WP(C)/0029403/2020	DEBASHISH KUMAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0029404/2020	SWAPNARANI MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
253	WP(C)/0029405/2020	DHIREN KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
254	WP(C)/0029406/2020	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
255	WP(C)/0029407/2020	AKSHAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0029408/2020	RAMAKANTA MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
257	WP(C)/0029409/2020	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
258	WP(C)/0029410/2020	DRIYO ADHA @ BHUYAN VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
259	WP(C)/0029411/2020	KAILASH CHANDRA RANA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
260	WP(C)/0029412/2020	JANAKI DEI VS STATE OF ODISHA	CHINMAY KU. NAYAK VS	// 0 //
261	WP(C)/0029413/2020	JATI PADHAN	ASHIS KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029414/2020	ADIKANDA BISWAL	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029415/2020	NEPAL CHANDRA MUNDA	JATI PADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
264	WP(C)/0029416/2020	KALINGA BUILDING STONE QUARRY	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029417/2020	BIJAYA KUMAR BEHERA	MANAS PATI	//
		VS	VS	0
		SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT.		//
266	WP(C)/0029418/2020	KRUSHNA CHANDRA LENKA	BHARAT JALLI	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0029419/2020	KHITISH KUMAR SHA	B.B.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029420/2020	MAKHAN LAL PRADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0029421/2020	LAXMAN KUMAR BEHERA	MANAS PATI	//
		VS	VS	0
		SECY. TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT.		//
270	WP(C)/0029422/2020	BIBHU RANJAN PARIDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029423/2020	ARIF HUSSAIN @ MD. ARIF HUSSAIN	B.B.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029424/2020	SUHIL KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0



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273	WP(C)/0029425/2020	STATE OF ODISHA BICHITRANANDA NAYAK VS	MANAS PATI VS	// // 0
274	WP(C)/0029426/2020	SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. MALAYA KUMAR KHUNTIA VS	MANAS PATI VS	// // 0
275	WP(C)/0029427/2020	SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. URMILA BARAL VS	SABYASACHI MISHRA VS	// // 0
276	WP(C)/0029428/2020	STATE OF ODISHA LAMBODHAR SAHOO VS	K.K.SWAIN VS	// // 0
277	WP(C)/0029429/2020	STATE OF ODISHA ASHOK KUMAR ACHARYA VS	MANAS PATI VS	// // 0
278	WP(C)/0029430/2020	SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. NIRANJAN BEHERA VS	SABYASACHI MISHRA VS	// // 0
279	WP(C)/0029431/2020	STATE OF ODISHA TRAILOKYESWAR MISHRA VS	SABYASACHI MISHRA VS	// // 0
280	WP(C)/0029432/2020	STATE OF ODISHA MOHAMMED MOSARAT HOSSEIN VS	MANAS PATI VS	// // 0
281	WP(C)/0029433/2020	SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. PRAKASH KUMAR ROUSTRAY VS	AKSHAYA KU.PANDEY VS	// // 0
282	WP(C)/0029434/2020	THE STATE OF ODISHA MENAKA DEI VS	KISHORE KUMAR MISHRA VS	// // 0
283	WP(C)/0029435/2020	STATE OF ODISHA BINODINI SENAPATI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // 0 //

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284	WP(C)/0029436/2020	DEBARAJ PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
285	WP(C)/0029437/2020	MANOJ KUMAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
286	WP(C)/0029438/2020	BENUDHAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	WP(C)/0029439/2020	PRADEEP KUMAR MEHER VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
288	WP(C)/0029440/2020	BHAGIRATHI JIT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
289	WP(C)/0029441/2020	PRIYADARSINI PATTANAİK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
290	WP(C)/0029442/2020	RASHMIREKHA SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
291	WP(C)/0029443/2020	SURESH CHANDRA NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
292	WP(C)/0029444/2020	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0029445/2020	SAILABALA DEI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
294	WP(C)/0029446/2020	PABITRA MOHAN SAHOO VS STATE OF ODISHA	K.SWAIN VS	// 0 //
295	WP(C)/0029447/2020	ANIRUDHA MAHANTA	RANJIT SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029448/2020	NARAHARI JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0029449/2020	ANIRUDHA SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029450/2020	LAXMIDHAR BEHERA	B.P.SATPATHY	//
		VS	VS	0
		COLLECTOR, PURI		//
299	WP(C)/0029451/2020	BIKASH CHANDRA DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0029452/2020	HALADHAR MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0029453/2020	ARCHANA MOHANTY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0029454/2020	GUPTA BANCHHOR	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0029455/2020	SUKANTI SAHOO	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0029456/2020	MANAS RANJAN SAHU	B.S.TRIPATHY..I	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029457/2020	NARENDRA KUMAR DALAI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0029458/2020	SARASWATI NANDA	BIBEKANANDA BHUYAN	//
		VS	VS	0

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307	WP(C)/0029459/2020	STATE OF ODISHA TRILOCHAN MOHANTY VS	KHIROD K.ROUT VS	// // 0
308	WP(C)/0029460/2020	STATE OF ODISHA MANISHA BARIK VS	NIRANJAN SINGH 1 VS	// // 0
309	WP(C)/0029461/2020	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	BIBEKANANDA BHUYAN VS	// // 0
310	WP(C)/0029462/2020	STATE OF ODISHA BALADEB MOHAPATRA VS	D.K.DWIBEDI VS	// // 0
311	WP(C)/0029463/2020	REGISTRAR, INCOME TAX APPELLATE TRIBUNAL, CUTTACK PUNYASHLOKA ACHARYA VS	SUBASH CHANDRA PANI VS	// // 0
312	WP(C)/0029464/2020	REGIONAL TRANSPORT OFFICER BBSR DILESWAR SAHOO VS	BIKRAM CHANDRA GHADEI VS	// // 0
313	WP(C)/0029465/2020	UNION OF INDIA GYANENDRA ROUT VS	K.SWAIN VS	// // 0
314	WP(C)/0029466/2020	STATE OF ODISHA AMARENDRA OJHA VS	SUBASH CHANDRA PANI VS	// // 0
315	WP(C)/0029467/2020	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE PRATAP CHANDRA MISHRA VS	K.SWAIN VS	// // 0
316	WP(C)/0029468/2020	STATE OF ODISHA BIJAYALAXMI DAS VS	SANGRAM JENA VS	// // 0
317	WP(C)/0029469/2020	STATE OF ODISHA KALA SINGH SUNA VS	RASMIKANTA SAHU VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0029470/2020	SUSAMA KUMARI DEI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
319	WP(C)/0029471/2020	SHATRUGHAN GIRI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
320	WP(C)/0029472/2020	PRASANTA KUMAR NANDI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
321	WP(C)/0029473/2020	ABHAY KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
322	WP(C)/0029474/2020	MANAMOHAN MATAGAJASINGH VS STATE OF ODISHA	K.SWAIN VS	// 0 //
323	WP(C)/0029475/2020	INDRAMANI SAHU VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
324	WP(C)/0029476/2020	CHITTA RANJAN JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
325	WP(C)/0029477/2020	SAROJINI OTTA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
326	WP(C)/0029478/2020	GOBINDA CHANDRA GOCHHI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
327	WP(C)/0029479/2020	NARENDRA KUMAR NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
328	WP(C)/0029480/2020	SAROJINI BEHERA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
329	WP(C)/0029481/2020	SANJAYA PRADHAN	SANTOSH KUMAR NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029482/2020	CHITTRANJAN SAHOO	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029483/2020	UPENDRA NATH BEHERA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029484/2020	BASANTA KUMAR SETHI	ADWAITA CHARAN BADEI	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0029485/2020	NARENDRA PRADHAN	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029486/2020	SURJYAMANI JENA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029487/2020	M/S.SHREE HARI SPONGE PRIVATE LIMITED	DAMODAR PATI	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
336	WP(C)/0029488/2020	MOHAMMED ANAMUL HAQUE	ADWAITA CHARAN BADEI	//
		VS	VS	0
		UNION OF INDIA		//
337	WP(C)/0029489/2020	GOPALA ENTERPRISES RAIPUR	DAMODAR PATI	//
		VS	VS	0
		COMMISSIONER OF STATE CT AND GST BANJYAKAR BHAWAN		//
338	WP(C)/0029490/2020	SNEHALATA DAY@ SNEHALATA SINGH	SATRUGHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029491/2020	RAMANATH PANDA	D.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029492/2020	BIBINDRA KUMAR BEHERA	M.R.DHAL	//
		VS	VS	0

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341	WP(C)/0029493/2020	COLLECTOR, CUTTACK DR. ASHOK KUMAR MOHANTY VS	H.M.DHAL VS	// // 0
342	WP(C)/0029494/2020	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY CHAKRADHAR NANDA VS	P.S.NAYAK VS	// // 0
343	WP(C)/0029495/2020	NATIONAL HIGHWAY AUTHORITY OF INDIA RAJENDRANATH NANDA VS	P.S.NAYAK VS	// // 0
344	WP(C)/0029496/2020	NATIONAL HIGHWAY AUTHORITY OF INDIA DR. KALI PRASAD DAS VS	SANJIB SWAIN VS	// // 0
345	WP(C)/0029497/2020	STATE OF ODISHA BIJAY KUMAR MOHARANA VS	SUBASH CHANDRA PANI VS	// // 0
346	WP(C)/0029498/2020	UNION OF INDIA RABINDRA SENAPATI VS	SUBASH CHANDRA PANI VS	// // 0
347	WP(C)/0029499/2020	UNION OF INDIA VS BHARAMARABAR TRIPATHY	PRAVAT KUMAR PADHI VS	// // 0
348	WP(C)/0029500/2020	CHILD DEVELOPMENT PROJECT OFFICER, JAMSHEDPUR VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0
349	WP(C)/0029501/2020	UNION OF INDIA RAMA CHANDRA SAHOO VS	SUBASH CHANDRA PANI VS	// // 0
350	WP(C)/0029502/2020	UNION OF INDIA RABINDRA KUMAR JENA VS	SUBASH CHANDRA PANI VS	// // 0
351	WP(C)/0029503/2020	STATE OF ODISHA UNION OF INDIA VS DHIRENDRA KUMAR BEHERA	PRAVAT KUMAR PADHI VS	// // 0 //

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352	WP(C)/0029504/2020	SRIKANTA KUMAR PANIGRAHI VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
353	WP(C)/0029505/2020	LARSEN AND TOUBRO LTD., NEW GOVT.MEDICAL COLLEGE, BANGRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
354	WP(C)/0029506/2020	PRASANNA KUMARI BINDHANI VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
355	WP(C)/0029507/2020	SUBHASHISH MOHANTY VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
356	WP(C)/0029508/2020	SMRUTI @ SMURUTI RANJAN KAR VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
357	WP(C)/0029509/2020	RAGHUNATH DALABEHERA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
358	WP(C)/0029510/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
359	WP(C)/0029511/2020	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
360	WP(C)/0029512/2020	SCHOOL MANAGING COMMITTEE (SMC) OF K.R.SWAIN UPPER PRIMARY SCHOOL, SARAPAL VS STATE OF ODISHA	K.R.SWAIN VS	// 0 //
361	WP(C)/0029513/2020	MINAKSHI DASH VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	// 0 //
362	WP(C)/0029514/2020	KHAGENDRA NATH PAL VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
363	WP(C)/0029515/2020	BHAGIRATHI SAHOO	MANAS RANJAN PADHI	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029516/2020	SUSAN KUMAR PANDA	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029517/2020	SUSANTA KUMAR PRADHAN	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029518/2020	MD.FAYAZ ALAM KHAN	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029519/2020	PANCHALI BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029520/2020	ASHAMANI DEI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029521/2020	NIRAKAR BEHERA	RANJAN KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029522/2020	SAYED ABDUL KHALIDE	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029523/2020	PARBATI SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029524/2020	NARMADA PARIDA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029525/2020	DIGPAL MEHER	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029526/2020	ARUN KUMAR ROUIT	L.K.MOHANTY	//
		VS	VS	0

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375	WP(C)/0029527/2020	STATE OF ODISHA PUSPANJALI PRADHAN VS	ANAM CHARAN PANDA VS	// // 0
376	WP(C)/0029528/2020	STATE OF ODISHA SATYAPIR SETHY VS	MANAS RANJAN PADHI VS	// // 0
377	WP(C)/0029529/2020	STATE OF ODISHA JYOTI PRAKASH NATH VS	MANAS RANJAN PADHI VS	// // 0
378	WP(C)/0029530/2020	STATE OF ODISHA RAJ KISHORE SENAPATI VS	PRAVASH CH. JENA VS	// // 0
379	WP(C)/0029531/2020	STATE OF ODISHA TAPASWINI SWAIN VS	MANAS RANJAN PADHI VS	// // 0
380	WP(C)/0029532/2020	STATE OF ODISHA ISPAT LABOUR UNION VS	DEBENDRA MOHANTA VS	// // 0
381	WP(C)/0029533/2020	UNION OF INDIA SANDHYARANI SATAPATHY VS	MANAS RANJAN PADHI VS	// // 0
382	WP(C)/0029534/2020	STATE OF ODISHA PRADIP KUMAR SAHOO VS	MANAS RANJAN PADHI VS	// // 0
383	WP(C)/0029535/2020	STATE OF ODISHA BINAYA KUMAR DASH VS	L.N.RAYATSINGH VS	// // 0
384	WP(C)/0029536/2020	STATE OF ODISHA NARAYAN BEHERA VS	MANAS RANJAN PADHI VS	// // 0
385	WP(C)/0029537/2020	STATE OF ODISHA TRUPTIMAYEE SAHOO VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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386	WP(C)/0029538/2020	PRANATI NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
387	WP(C)/0029539/2020	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
388	WP(C)/0029540/2020	BABRUBAHAN MAJHI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
389	WP(C)/0029541/2020	NANDA KISHORE MAHAKUD VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
390	WP(C)/0029542/2020	PADMANAVA MALLIK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
391	WP(C)/0029543/2020	BHARAT CHANDRA BIDANTA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
392	WP(C)/0029544/2020	SAHASHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
393	WP(C)/0029545/2020	JAYANTILATA BARIK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
394	WP(C)/0029546/2020	RANGADHAR KANDI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
395	WP(C)/0029547/2020	NARENDRA PRASAD BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
396	WP(C)/0029548/2020	BIJAYA KUMAR PAGAD VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
397	WP(C)/0029549/2020	GAYATRI MANJARI NAYAK	T.K.NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029550/2020	SARAT KUMAR BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029551/2020	DEBANANDA BISWAL	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029552/2020	SABITA OJHA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029553/2020	MAMATA NAYAK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029554/2020	ABDUL MORAD KHAN	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029555/2020	CHINTAMANI BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029556/2020	DAMODAR SUNDARAY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0029557/2020	BISWOBHUSAN MANGARAJ	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029558/2020	SAILABALA DALAI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029559/2020	DILLIP KU ACHARYA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPCRL/0000119/2020	DASARATH PARIDA	SATYANARAYAN MISHRA	/0
		VS	VS	0

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409	ABLAPL/0013478/2020	STATE OF ODISHA RABINARAYAN NAYAK VS	BYOMAKESH TRIPATHY VS	// CHANDRASEKHARPUR /379 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004764/2020
410	ABLAPL/0013479/2020	STATE OF ODISHA BIBHUTI DEHURY VS	RABINDRANATH PRUSTY VS	BANTALA /245 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001993/2020
411	ABLAPL/0013480/2020	STATE OF ODISHA KANCHANA PARIDA VS	SANGRAM RATH VS	BADAGODA P.S. /116 /2013 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002707/2013
412	ABLAPL/0013481/2020	STATE OF ODISHA SARADA PRASAD JENA VS	BIPLAB KUMAR TRIPATHY VS	ANGUL TOWN /1083 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001791/2020
413	ABLAPL/0013482/2020	STATE OF ODISHA NISIKANTA MANDAL VS	JAYANTA KUMAR MAJHI VS	KASAFAL MARINE /18 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000887/2020
414	ABLAPL/0013483/2020	STATE OF ODISHA RABINARAYAN NAYAK VS	SATYABRATA MOHANTY VS	CHANDRASEKHARPUR /379 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004764/2020
415	ABLAPL/0013484/2020	STATE OF ODISHA BHANUMATI BHOI VS	A.C.RATH VS	GOBINDAPUR /93 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002078/2020
416	ABLAPL/0013485/2020	STATE OF ODISHA LAXMIDHAR SWAIN VS	L.K.MOHANTY VS	DHAMNAGAR /226 /2020 J.M.F.C.,DHAMNAGAR(Bhadrak *) GR/0000409/2020
417	ABLAPL/0013486/2020	STATE OF ODISHA RATNAKAR MAHALIK VS	UNMESH CHANDRA JENA VS	TIHIDI /390 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001834/2020
418	ABLAPL/0013487/2020	STATE OF ODISHA GOBINDA CHANDRA PRUSTY VS	SUSANTA KUMAR DASH VS	BELPARA /86 /2013 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000278/2013
419	ABLAPL/0013488/2020	STATE OF ODISHA MADAN MOHAN MOHAPATRA VS STATE OF ODISHA	S.P.DASH VS	SIMULIA /250 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000791/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0013489/2020	JAKI @ ABINASH PATTANAIAK VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /413 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004102/2020
421	ABLAPL/0013490/2020	RANJAN KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHANDRASEKHARPUR /379 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004764/2020
422	ABLAPL/0013491/2020	BUDHADEV @BHARAT JENA VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /65 /2020 J.M.F.C., RAJNAGAR(Kendrapara *) GR/0000299/2020
423	ABLAPL/0013492/2020	AZAD KHAN @ GORA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOP /295 /2020 J.M.F.C.,KONARK(Puri) GR/0000488/2020
424	ABLAPL/0013493/2020	HARDEEP KUMAR KOHLI VS STATE OF ODISHA	S. P. MISRA VS	GRAM GANJAM /125 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000576/2020
425	ABLAPL/0013494/2020	SHASHANK PAREEK VS STATE OF ODISHA	S. MISRA VS	GRAM GANJAM /125 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000576/2020
426	ABLAPL/0013495/2020	NARAHARI SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	BONTH /139 /2020 ( ) //
427	ABLAPL/0013496/2020	GORA KHAN @ AZAD KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOP /288 /2020 J.M.F.C.,KONARK(Puri) GR/0000479/2020
428	ABLAPL/0013497/2020	DHARMU SANDHA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	THAKURGARH /195 /2020 S.D.J.M.,ATHMALLIK(Anugul *) GR/0000752/2020
429	ABLAPL/0013498/2020	NATH DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /144 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000517/2020
430	ABLAPL/0013499/2020	KALANDI CHARAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	CHOUDWAR /502 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002366/2020
431	ABLAPL/0013500/2020	RAJKISHOR MISHRA	JAGABANDHU SAHU	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0013501/2020	STATE OF ODISHA MUKTA PANIGRAHI	JAGABANDHU SAHU	// AINTHAPALI /504 /2020
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
433	ABLAPL/0013502/2020	STATE OF ODISHA DEBARAJ DALEI	ARJUNA CH. BEHERA	GR/0003545/2020
		VS	VS	KENDRAPARA /240 /2020
434	ABLAPL/0013503/2020	STATE OF ODISHA NIKHIL KABIRAJ	G.N.MISHRA	A.D.J.,KENDRAPARA(Kendrapara *)
		VS	VS	GR/0000082/2020
435	ABLAPL/0013504/2020	STATE OF ODISHA SWADHIN KUMAR MOHANTY	S.P.DASH	KALIMELA /124 /2020
		VS	VS	J.M.F.C.,MOTTU AT M.V.79(Malkangiri *)
436	ABLAPL/0013505/2020	STATE OF ODISHA BASANTA KUMAR AGARWALLA @ AGARWALA	PRANAYA SAHOO	GR/0000268/2020
		VS	VS	SIMULIA /253 /2020
437	ABLAPL/0013506/2020	STATE OF ODISHA SANATA KUMAR PRADHAN	BISWA KUMAR MISHRA	J.M.F.C.,SORO(Baleshwar)
		VS	VS	CT/0000794/2020
438	ABLAPL/0013507/2020	STATE OF ODISHA KARTIK HARO	KISHORE KUMAR MISHRA	BARIPADA TOWN /737 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
439	ABLAPL/0013508/2020	STATE OF ODISHA BADAL JENA	ANIRUDHA DAS	CT/0001857/2020
		VS	VS	BHANJANAGAR /532 /2020
440	ABLAPL/0013509/2020	STATE OF ODISHA HARIBANDHU BEHERA	NIRANJAN LENKA	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam)
		VS	VS	GR/0000999/2020
441	ABLAPL/0013510/2020	STATE OF ODISHA SHAKTI PRASAD HARICHANDAN	ANIRUDHA DAS	LAIKERA /131 /2016
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *)
442	ABLAPL/0013511/2020	STATE OF ODISHA ARJUNA PRADHAN @ BAGALA PRADHAN	PABITRA KUMAR NAYAK	GR/0001700/2016
		VS	VS	PURI SADAR /289 /2020
				S.D.J.M.,PURI(Puri)
				GR/0002832/2020
				DASPALLA /158 /2020
				J.M.F.C.,DASAPALLA(Nayagarh *)
				GR/0000238/2020
				PURI SADAR /289 /2020
				S.D.J.M.,PURI(Puri)
				GR/0002832/2020
				RENGALI DAM SITE /141 /2020
				S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	ABLAPL/0013512/2020	STATE OF ODISHA MANTU @ NIRMAL KHANDAYATARAY VS	GOLAK BIHARI JENA VS	GR/0001562/2020 KANAS /180 /2020 S.D.J.M.,PURI(Puri)
444	ABLAPL/0013513/2020	STATE OF ODISHA ROHIT KUMAR BEURA VS	DEEPALI MAHAPATRA VS	GR/0003025/2020 MADHUPATNA /134 /2020 J.M.F.C,CUTTACK(Cuttack)
445	ABLAPL/0013514/2020	STATE OF ODISHA SASHIKANTA ROUT VS	AMULYA RATNA PANDA VS	GR/0000857/2020 DHARMASALA /419 /2020 J.M.F.C.,CHANDIKHOLE(Jajapur *)
446	ABLAPL/0013515/2020	STATE OF ODISHA PRATAP PRADHAN @ SAHU @ BISWAL VS	AJIT KUMAR ROUT VS	CT/0001446/2020 BRAJARAJNAGAR /207 /2007 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *)
447	ABLAPL/0013516/2020	STATE OF ODISHA BIJAY NAYAK @ BIJAY KUMAR NAYAK VS	RAMANI KANTA PATTANAIAK VS	GR/0001264/2007 BINJHARPUR /333 /2020 S.D.J.M.,JAJPUR(Jajapur *)
448	ABLAPL/0013517/2020	STATE OF ODISHA HIMANSU PANDA @ HIMANSHU PANDA VS	AMULYA RATNA PANDA VS	CT/0001936/2020 BALASORE TOWN /231 /2020 S.D.J.M.,BALASORE(Baleshwar)
449	ABLAPL/0013518/2020	STATE OF ODISHA BISWANATH PARIDA VS	BIBHU PRASAD MOHANTY VS	CT/0000802/2020 DELANGA /179 /2020 J.M.F.C.,PIPILI(Puri)
450	ABLAPL/0013519/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	PRAJIT KUMAR PRADHAN VS	GR/0000490/2020 OLATPUR /101 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
451	ABLAPL/0013520/2020	STATE OF ODISHA SIBA @ SIBA RAO VS	DEBENDRA DHAR VS	GR/0002253/2020 GUNUPUR /123 /2020 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *)
452	ABLAPL/0013521/2020	STATE OF ODISHA LEKHAN SHAGADIA @ LEKHAN SAGADIA VS	SURYAKANTA DWIBEDI VS	GR/0000282/2020 / /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
453	ABLAPL/0013522/2020	STATE OF ODISHA JITENDRA SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	2(B)CC/0000011/2020 KABISURYANAGAR (KODALA) /292 /2020 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000286/2020



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	ABLAPL/0013523/2020	TRIBHUBAN NAYAK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /304 /2020 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001480/2020
455	ABLAPL/0013524/2020	BALAKRUSHNA HARICHANDAN VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	JODAPADAR /145 /2020 S.D.J.M.,PURI(Puri) GR/0002899/2020
456	ABLAPL/0013525/2020	AJU @ LAMBODARA BARAL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /472 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001151/2020
457	ABLAPL/0013526/2020	PRAKASH KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /97 /2020 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh *) CT/0000608/2020
458	ABLAPL/0013527/2020	KUMUDA SAHU @ KUMUDA CHANDRA SAHUASHOBANTA DASH VS STATE OF ODISHA	 VS	PALLAHARA /202 /2020 S.D.J.M.,PALLAHARA(Anugul *) GR/0000370/2020
459	ABLAPL/0013528/2020	REBATI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /338 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000883/2020
460	ABLAPL/0013529/2020	NARAYAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BERHAMPUR SADAR /304 /2020 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001678/2020
461	ABLAPL/0013530/2020	KUNA NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	SECTOR-7 /118 /2020 S.D.J.M.,PANPOSH(Sundargarh) GR/0001615/2020
462	ABLAPL/0013531/2020	BATAKRUSHNA MOHAPATRA VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /305 /2020 J.M.F.C,TANGI(Khordha *) GR/0000437/2020
463	ABLAPL/0013532/2020	SANTI SWORUP SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHANDRASEKHARPUR /379 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004764/2020
464	ABLAPL/0013533/2020	GOPAL MUDULI VS STATE OF ODISHA	ANURAG PATI VS	DHENKANAL SADAR /483 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001181/2020
465	ABLAPL/0013534/2020	RABINDRA KUMAR SWAIN	S.ROUT	SALIPUR /327 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	J.M.F.C.,SALIPUR(Cuttack) GR/0000789/2020
466	ABLAPL/0013535/2020	LAXMIDHAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /235 /2020 J.M.F.C.,KHANDAPARA(Nayagarh *) GR/0000217/2020
467	ABLAPL/0013536/2020	PRABHAKAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	KHAJURIPADA /7 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000027/2020
468	ABLAPL/0013537/2020	BASUDEV OJHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAMACHANDAPUR /168 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000340/2020
469	ABLAPL/0013538/2020	JASOBANTA SAGAR VS STATE OF ODISHA	BRUNDABAN ROUT VS	JUNAGARH /287 /2020 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000279/2020
470	ABLAPL/0013539/2020	JITEN @ JITENDRA SAHU @ JITENDRA KUMAR VS STATE OF ODISHA	RISHAB MISHRA VS	CHHENDIPADA /412 /2020 JMFC, CHHENDIPADA(Anugul *) GR/0000729/2020
471	ABLAPL/0013540/2020	KESAB MAJHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	FATEGARH /154 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000076/2020
472	ABLAPL/0013541/2020	PRAMILA OJHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAMACHANDAPUR /168 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000340/2020
473	ABLAPL/0013542/2020	RAKESH SINDHI @ LEEDI VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /735 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002672/2020
474	ABLAPL/0013543/2020	JAGANNATH JENA VS STATE OF ODISHA	PRAVASH CH JENA VS	NEMALO /135 /2020 J.M.F.C.,SALIPUR(Cuttack) GR/0000792/2020
475	ABLAPL/0013544/2020	RANJAN KUMAR ROUT VS STATE OF ODISHA	P.R.MISHRA VS	AGARAPADA /123 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0002014/2020
476	ABLAPL/0013545/2020	JASWANT JENA VS STATE OF ODISHA	PRAVASH CH. JENA VS	NEMALO /135 /2020 ( )

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0013546/2020	STATE OF ODISHA HRUSHIKESH MEHER VS	SITIKANT MISHRA VS	// SINAPALI /146 /2020 ()
478	ABLAPL/0013547/2020	STATE OF ODISHA BHAGABAN PRADHAN VS	B.S.RAYAGURU VS	// FATEGARH /186 /2020 ()
479	ABLAPL/0013548/2020	STATE OF ODISHA SARAT JENA VS	SATYAJIT MOHAPATRA-2 VS	// BHADRAK RURAL /611 /2020 ()
480	ABLAPL/0013549/2020	STATE OF ODISHA DEEPAK @ DIPAK KUMAR JENA VS	DEBASHIS ROUTRAY VS	// BOLAGARH P.S. /175 /2020 ()
481	ABLAPL/0013550/2020	STATE OF ODISHA BHARAT BHOI VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /330 /2020 ()
482	ABLAPL/0013551/2020	STATE OF ODISHA BANAMALI PARIDA, @ BHALU PARIDA VS	MANMAYA KR DASH VS	// ITAMATI /161 /2020 ()
483	ABLAPL/0013552/2020	STATE OF ODISHA TAPAN KUMAR JENA VS	DEBASISH SAMAL VS	// DHUSURI /148 /2020 ()
484	ABLAPL/0013553/2020	STATE OF ODISHA SK. HAKIM MOHAMMAD @ SK. RAJA VS	PARTHA SARATHI NAYAK VS	// INDUSTRIAL /140 /2020 ()
485	ABLAPL/0013554/2020	STATE OF ODISHA KASINATH PALEI VS	DEBASISH SAMAL VS	// OUPADA /61 /2020 ()
486	ABLAPL/0013555/2020	STATE OF ODISHA DEEPAK MOHANTY VS	SURYA NARAYAN MISHRA VS	// KAKATAPUR /204 /2020 ()
487	ABLAPL/0013556/2020	STATE OF ODISHA SANJIB @ MANORANJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// N.T.P.C. /153 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0013557/2020	SUDHIR KUMAR PARIDA VS STATE OF ODISHA	ASHOK KU. SAHOO VS	KENDRAPARA /170 /2020 () //
489	ABLAPL/0013558/2020	JITEN KUMAR MOHAPATRA @ PANDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /381 /2020 () //
490	ABLAPL/0013559/2020	BABUNA @ SK. MUSTAFA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INDUSTRIAL /139 /2020 () //
491	ABLAPL/0013560/2020	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHILA PS SAMBALPUR /76 /2020 () //
492	ABLAPL/0013561/2020	RAJABIKRAM ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /349 /2020 () //
493	ABLAPL/0013562/2020	SANTOSH KUMAR DUTTA @ SANTOSH DUTTA VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	CHOUDWAR /503 /2020 () //
494	ABLAPL/0013563/2020	BASANTA BEHERA VS STATE OF ODISHA	L.BHUYAN VS	ANANDAPUR /148 /2020 () //
495	ABLAPL/0013564/2020	TRIPATI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /254 /2020 () //
496	ABLAPL/0013565/2020	ARJUNA BEHERA VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /381 /2020 () //
497	ABLAPL/0013566/2020	PREMANANDA SUNDARAY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /170 /2020 () //
498	ABLAPL/0013567/2020	JAITRI BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHILA PS SAMBALPUR /76 /2020 () //
499	ABLAPL/0013568/2020	JHARANA JENA	MANOJ KUMAR MALLICK	AUL /222 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0013569/2020	STATE OF ODISHA KHADALA BEHERA	SUBODH KUMAR MOHANTY	// BANIGOCHA /29 /2020
		VS	VS	()
501	ABLAPL/0013570/2020	STATE OF ODISHA BISHESWAR MAJHI @ BULU MAJHI	NIRMAL CHANDRA MOHANTY	// DHENKANAL SADAR /469 /2020
		VS	VS	()
502	ABLAPL/0013571/2020	STATE OF ODISHA BIKI @ SAUMYA RANJAN PRADHAN	MANOJ KU PANDA	// ANGUL TOWN /762 /2020
		VS	VS	()
503	ABLAPL/0013572/2020	STATE OF ODISHA BABU @ BABULA PRADHAN	MANAS CHAND	// NIRAKARPUR /148 /2020
		VS	VS	()
504	ABLAPL/0013573/2020	STATE OF ODISHA BISWOJIT BEHERA @ BATUA	SARBESWAR SAHOO	// PIPLI /321 /2020
		VS	VS	()
505	ABLAPL/0013574/2020	STATE OF ODISHA MAHESWAR BEHERA	MANOJ KUMAR PANDA	// CHHENDIPADA /415 /2020
		VS	VS	()
506	ABLAPL/0013575/2020	STATE OF ODISHA BHOLESWAR BEHERA	MANOJ KUMAR PANDA	// CHHENDIPADA /415 /2020
		VS	VS	()
507	ABLAPL/0013576/2020	STATE OF ODISHA BIJAYA SAHU @ BIJAYA KUMAR SAHU	ARIJEET MISHRA	// CHHENDIPADA /412 /2020
		VS	VS	()
508	ABLAPL/0013577/2020	STATE OF ODISHA HARIHAR JENA	JAGANNATH KAMILA	// INDUSTRIAL /155 /2019
		VS	VS	()
509	ABLAPL/0013578/2020	STATE OF ODISHA SAHADEB NAG	NIRANJAN SINGH	// SINDHIKELA PS /113 /2020
		VS	VS	()
510	ABLAPL/0013579/2020	STATE OF ODISHA ASHESH MALLIK	JAGANNATH KAMILA	// NILGIRI /352 /2020
		VS	VS	()

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511	ABLAPL/0013580/2020	STATE OF ODISHA SUDAM PRADHAN VS	NIRANJAN SINGH VS	// SORO /298 /2020 ()
512	ABLAPL/0013581/2020	STATE OF ODISHA KARTIKA SUNDARAY VS	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /170 /2020 ()
513	ABLAPL/0013582/2020	STATE OF ODISHA MIHIR KUMAR DASH VS	A.K.MOHANTY VS	// KISHORENAGAR /161 /2020 ()
514	ABLAPL/0013583/2020	STATE OF ODISHA SUDHANSU PARIDA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /170 /2020 ()
515	ABLAPL/0013584/2020	STATE OF ODISHA SWADESH MOHANTY VS	BYOMAKESH TRIPATHY VS	// CHANDRASEKHARPUR /379 /2020 ()
516	ABLAPL/0013585/2020	STATE OF ODISHA RAJA KISOR MALLICK VS	PRADIP KUMAR MALLICK VS	// CANTONMENT ROAD /110 /2020 ()
517	ABLAPL/0013586/2020	STATE OF ODISHA PURNA CHANDRA PARIDA VS	SAMBEET PATTANAYAK VS	// BALANGA /114 /2020 ()
518	ABLAPL/0013587/2020	STATE OF ODISHA DURYODHAN BHOI VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /330 /2020 ()
519	ABLAPL/0013588/2020	STATE OF ODISHA ADHIKARI PRADHAN VS	B.S.RAYAGURU VS	// FATEGARH /186 /2020 ()
520	ABLAPL/0013589/2020	STATE OF ODISHA BASANTA MOHANTY VS	ASHOK KUMAR NAYAK VS	// GOP /291 /2020 ()
521	WPC(OA)/0001935/2019	STATE OF ODISHA ACHYUTA TANDI VS STATE OF ODISHA	M/S.DURGA PRASAD PANIGRAHI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OA)/0001936/2019	GANGARAM SAHU VS STATE OF ODISHA	M/S.DURGA PRASAD PANIGRAHI VS	// 0 //
523	WPC(OA)/0001937/2019	GHASIRAM SAHU VS STATE OF ODISHA	M/S. DURGA PRASAD PANIGRAHI VS	// 0 //
524	WPC(OAC)/0001584/2018	SURESH KUMAR SAHOO VS STATE OF ODISHA	M/S.J.K KHUNTIA VS	// 0 //
525	WPC(OAC)/0002629/2015	KABINDRANATH SAHOO VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :02/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2020 CRA/265/1990	G.DHARMARAO PATNAIK-MP	BASUDEV MISHRA
2	5/2020 CRA/265/1990	G.DHARMARAO PATNAIK-MP	M/S.G.RATH
3	69/2020 JCRLA/1/2012	ISMAIL KERKETTA-MP	
4	91/2020 RFA/89/2010	SHANTILATA CHHOTRAY-MP	M/S.AJIT KU.TRIPATHY
5	175/2020 CONTC/2770/2019	SANJEEV KUMAR PARIDA-MP	S.PATTANAIAK
6	176/2020 CONTC/2720/2019	SRIKANTA JENA-MP	M/S J.GUPTA, P.P.RAO, B.MOHAPATRA
7	177/2020 CONTC/2720/2019	SRIKANTA JENA-MP	M/S J.GUPTA, P.P.RAO, B.MOHAPATRA
8	178/2020 CONTC/2769/2019	SUSANTA KUMAR ROUTRAY-MP	M/S SAMARENDRA PATTNAIK, A.SAHOO, T.R.KAR, A
9	179/2020 CONTC/2769/2019	SUSANTA KUMAR ROUTRAY-MP	M/S SAMARENDRA PATTNAIK, A.SAHOO, T.R.KAR, A
10	180/2020 CONTC/2770/2019	SANJEEV KUMAR PARIDA-MP	S.PATTANAIAK
11	181/2020 CONTC/2796/2019	PRAMOD KUMAR NAYAK-MP	S.PATTNAIK
12	182/2020 CONTC/2796/2019	PRAMOD KUMAR NAYAK-MP	S.PATTNAIK
13	183/2020 CONTC/2797/2019	JAGANNATH BARIK-MP	S.PATTNAIK
14	184/2020 CONTC/2797/2019	JAGANNATH BARIK-MP	S.PATTNAIK
15	192/2020 CONTC/2260/2019	BASANTA KUMAR SAHOO-MP	PURUSOTTAM CHULI
16	197/2020 CRLMP/1347/2020	MANISH KHEMKA-MP	TANMAY MISHRA
17	415/2020 RSA/444/2018	KHYAMANIDHI DHARUA-MP	S.SAHOO,S.K.MISHRA,B.K.CHOUDHURY,ANAMA CHA
18	416/2020 RSA/197/2020	AMBA DEI@PATRA-MP	NIHAR RANJAN ROUT
19	417/2020 RSA/54/2014	K.LAXMAN KUMUNDAN-MP	M/S.S.S.RAO
20	418/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	D.P.MOHANTY
21	419/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	M/S.B.H.MOHANTY
22	420/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	M/S.B.H.MOHANTY
23	421/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	M/S.B.H.MOHANTY
24	422/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	M/S.B.H.MOHANTY
25	423/2020 RSA/208/2005	GANGADHARA MOHARANA-MP	M/S.B.H.MOHANTY
26	502/2020	BHARAT CHANDRA BHUYAN-MP	GOKULANANDA PADHI



27	RVWPET/316/2020 576/2020 CMP/592/2020	DHARANIDHAR PARIDA-MP	BANSHIDHAR BAUG
28	577/2020 CMP/594/2020	BISWAJIT BEURA-MP	TUSAR KUMAR MISHRA
29	578/2020 CMP/595/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
30	579/2020 CMP/595/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
31	580/2020 CMP/596/2020	PUSPALATA BEHERA-MP	SOUBHAGYA S.DAS
32	688/2020 FAO/850/2019	MANAGER LEGAL, CHOLA MS G.I.CO. LTD.-MP	M/S.G.P.DUTTA
33	689/2020 FAO/643/2020	LEGAL MANAGER, M/S NEW INDIA ASSURANCE COMPANY LTD-MP	SPILINDU-MP
34	690/2020 FAO/578/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD-MP	COMPANY LTD-MP
35	691/2020 FAO/625/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD-MP	HERIKASH KUMAR MOHANTY
36	984/2020 ABLAPL/10908/2020	BUDHUA JOJO-MP	NARESH CH. JENA
37	1030/2020 CRLMC/1532/2020	SAMARENDRA NAYAK-MP	MANASH RANJAN NAYAK
38	1031/2020 CRLMC/1535/2020	KRISHNA CHANDRA SANDIL-MP	TRILOCHAN NANDA
39	1032/2020 CRLMC/1536/2020	GOPABANDHU BISWAL-MP	A.K.PANDA
40	1033/2020 CRLMC/1537/2020	KANHU CHARAN SWAIN-MP	B.K.NAYAK
41	1034/2020 CRLMC/1538/2020	DAMBARUDHAR SAHOO-MP	B.K.NAYAK 3
42	1035/2020 CRLMC/1540/2020	MANDARADA SRINIBAS RAO @ M.SRINIBAS RAO-MP	PRASANNA KUMAR MISHRA
43	1036/2020 CRLMC/1512/2020	JYOTIPRAKASH MAHALIK-MP	DEEPALI MAHAPATRA
44	1037/2020 CRLMC/1542/2020	SIBA SINGH @ NIRMALYA PRATAP SINGH-MP	DEVASHIS PANDA
45	1038/2020 CRLMC/1512/2020	JYOTIPRAKASH MAHALIK-MP	DEEPALI MAHAPATRA
46	1039/2020 CRLMC/1543/2020	RATNAKAR MUKHI-MP	PRASANTA KUMAR SATAPATHY
47	1040/2020 CRLMC/1544/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
48	1041/2020 CRLMC/1545/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
49	1042/2020 CRLMC/1546/2020	MAHESH AGARWAL @ MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
50	1043/2020 CRLMC/1547/2020	MANGLU GOUDA-MP	TUSAR KUMAR MISHRA
51	1056/2020 BLAPL/2367/2020	HIRTIK @ RITIK TANTY @ CHAUHAN-MP	B.B.ROUTRAY
52	1057/2020 BLAPL/6643/2020	AMIT BERIWAL-MP	ABHISHEK A RASTOGI
53	1057/2020 CRLA/652/2018	M.UDAYA KUMAR-MP	P.K.MAHARAJ
54	1058/2020 BLAPL/6032/2020	BIPIN BAHADUR-MP	MANAS CHAND
55	1058/2020 CRLA/550/2020	ISWAR MUNDA-MP	JAGANNATH KAMILA
56	1059/2020 BLAPL/7707/2019	DILLIP KUMAR KANHAR-MP	M/S.AMULYA RATNA PANDA
57	1059/2020 CRLA/550/2020	ISWAR MUNDA-MP	JAGANNATH KAMILA

58	1060/2020 BLAPL/7094/2020	AJAY KUMAR PAL-MP	AMULYA RATNA PANDA
59	1060/2020 CRLA/550/2020	ISWAR MUNDA-MP	JAGANNATH KAMILA
60	1061/2020 CRLA/162/2011	BIBHUTI MOHAPATRA-MP	M/S.DEBASIS MITRA
61	1062/2020 CRLA/142/2020	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
62	1063/2020 CRLA/107/2020	SAMAY KISKU-MP	SANJIT MISHRA
63	1064/2020 CRLA/691/2016	DILIP SINHA-MP	M/S.MANAS CHAND,B.PANIGRAHI,R.R.MISHRA,A.MO
64	1065/2020 CRLA/441/2015	PRAMOD KISHAN-MP	M/S.A.TRIPATHY
65	1066/2020 CRLA/570/2012	SHARAT KUMAR MOHANTY-MP	M/S.DEBA PRASAD DAS
66	1067/2020 CRLA/173/2015	SHARAT KU.MOHANTY-MP	DEBA PRASAD DAS
67	1197/2020 MACA/709/2020	THE MANAGER, CLAIM, TATA AIG GENERAL INSURANCE	ADOMTALINPHAN
68	1198/2020 MACA/710/2020	NATIONAL INSURANCE CO.LTD.-MP	NAYAN BEHARI DAS
69	1199/2020 MACA/711/2020	SASHI BHUSAN DAS-MP	KAMALA KANTA MOHANTY
70	1200/2020 MACA/713/2020	NEW INDIA ASSURANCE CO.LTD.-MP	S.S.RAO
71	1201/2020 MACA/714/2020	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE	ANANT KUMAR SARANGI
72	1202/2020 MACA/461/2020	BRANCH MANAGER, THE ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY
73	1203/2020 MACA/376/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
74	1410/2020 WA/637/2020	PREMALATA RAY-MP	AVITJIT MISHRA
75	1411/2020 WA/638/2020	PARADEEP TRUCK OWNERS ASSOCIATION-MP	SIDHESWAR MALLIK
76	1412/2020 WA/639/2020	THE CHIEF MANAGER PUNJAB NATIONAL BANK-MP	MANOJ KUMAR MOHAPATRA
77	1413/2020 WA/640/2020	DR.MANOJ KUMAR MEHER-MP	M/S.S.S.ROUTRAY
78	1414/2020 WA/641/2020	BHIKARI RAY @ BHIKARI CHARAN RAY-MP	SAMIR KUMAR MISHRA
79	1415/2020 WA/612/2020	ARJUN MURMU-MP	S.D.DAS
80	12797/2020 WP(C)/29301/2020	PREMANANDA DAS BABAJI-MP	RAJJEET ROY
81	12798/2020 WP(C)/29302/2020	NILAKANTHA DAS-MP	BIBHU PRASAD DAS
82	12799/2020 WP(C)/29303/2020	HARIHAR OJHA-MP	SANJIB MOHANTY
83	12800/2020 WP(C)/29304/2020	SAMUCHITA MALLICK-MP	BIPLAB MOHANTY
84	12801/2020 WP(C)/29305/2020	SUBHADRIKA SAHU-MP	BIPLAB MOHANTY
85	12803/2020 WP(C)/29307/2020	RAMAKANTA NAYAK-MP	SANGRAM KUMAR SINGH
86	12804/2020 WP(C)/29310/2020	BHAGIRATHI DAS-MP	SIBA PRASAD PATI
87	12805/2020 WP(C)/29311/2020	M/S ARYAN MINING AND TRADING CORPORATION PVT.	STUDY ARSHAN NANDA
88	12806/2020 WP(C)/29312/2020	CHINA BISHWAL-MP	TRILOCHAN NANDA
89	12807/2020	RATNAKAR DASH-MP	SASWATI MOHAPATRA

90	WP(C)/29313/2020 12808/2020	ABANI KUMAR GAYA-MP	B.K.ROUTRAY
91	WP(C)/29314/2020 12809/2020	FAKIRA SAHOO-MP	SOMANATH MISHRA
92	WP(C)/29317/2020 12810/2020	THE HUB-MP	SOMANATH MISHRA
93	WP(C)/29318/2020 12811/2020	HIRADHAR MAJHI-MP	SUKANTA KUMAR DALAI
94	WP(C)/2918/2020 12813/2020	APOLLO HOSPITALS ENTERPRISE LTD.-MP	G.N.MISHRA
95	WP(C)/29319/2020 12814/2020	DR.ANIL KUMAR MISHRA-MP	BIDYADHAR MANASINGH
96	WP(C)/29321/2020 12815/2020	M/S.TRANSPOWER-MP	MR GAUTAM MISHRA SR ADVANUPAM DASH
97	WP(C)/22395/2020 12817/2020	BIDYUT KUMAR PARIDA-MP	BIMBISAR DASH
98	WP(C)/21821/2020 12818/2020	DR. PRADIPTA KUMAR DAS-MP	SUSANTA KUMAR DASH
99	WP(C)/29332/2020 12819/2020	M/S.SARAOGI UDYOG (P) LTD.-MP	KAJAL SAHOO
100	WP(C)/29334/2020 12820/2020	KAILASH CHANDRA BARIK-MP	NIRANJAN PRASAD PATRA
101	WP(C)/29340/2020 12821/2020	UNION OF INDIA-MP	DAYANIDHI LENKA, CENTRAL GOVT. COUNSEL
102	WP(C)/29341/2020 12822/2020	CHANDRASEKHAR BARIK-MP	KISHORE KUMAR MISHRA
103	WP(C)/29342/2020 12823/2020	KISHOR CHANDRA SAMAL-MP	SHRIKAR KUMAR RATH
104	WP(C)/24794/2020 12824/2020	SNEHALATA SAHANI-MP	SIDDHARTH PRASAD MISHRA
105	WP(C)/29343/2020 12825/2020	NISHAKAR MOHANTY-MP	KOUSIK ANANDA GURU
106	WP(C)/21830/2020 12826/2020	SUJATA MAHAKUD-MP	SUBAS CHANDRA DAS
107	WP(C)/29348/2020 12827/2020	SATYANARAYANA RANA-MP	DAYANANDA MOHAPATRA
108	WP(C)/12883/2020 12828/2020	NISHAKAR MOHANTY-MP	KOUSIK ANANDA GURU
109	WP(C)/21830/2020 12829/2020	BIRAJ MOHAN MOHANTY-MP	RABINARAYAN NAYAK
110	WP(C)/29352/2020 12830/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA
111	WP(C)/12331/2020 12831/2020	SADANANDA MAHAPATRA-MP	DEEPALI MAHAPATRA
112	WP(C)/27882/2020 12832/2020	MINATI JENA-MP	DAYANANDA MOHAPATRA
113	WP(C)/29353/2020 12833/2020	SUDHIRA DHANGADA MAJHI-MP	SIDHESWAR MALLIK
114	WP(C)/17811/2020 12834/2020	KUMUDA CHANDRA PATTNAIK-MP	BIRAJA PRASANNA DAS
115	WP(C)/29365/2020 12835/2020	GHANASHYAMA MISHRA @ SONS PVT LTD-MP	ASHOK KUMAR MOHANTY
116	WP(C)/29364/2020 12836/2020	SWAPNA BEHERA-MP	SURYAKANTA DASH
117	WP(C)/29367/2020 12838/2020	DEBENDRANATH MALLICK-MP	M/S.SATYABRATA MOHANTY
118	WP(C)/14000/2018 12839/2020	BIKASH DEB-MP	K.P.MISHRA
119	WP(C)/29376/2020 12840/2020	DHANESWAR BEHERA-MP	M/S.SATYABRATA MOHANTY
120	WP(C)/14501/2018 12841/2020	CHAITANYA CHARAN PADHIHARI-MP	NIRANJAN LENKA
	WP(C)/29386/2020		

121	12842/2020 WP(C)/29388/2020	JAI MAA GHATWARIN WOMEN SELF HELP GROUP, NUALSIVAMPUR	ANUPAMU KUMAR SARANGI
122	12843/2020 WP(C)/29390/2020	DR.MINA KUMARI DWARI-MP	ASHOK PATNAIK
123	12844/2020 WP(C)/29392/2020	GANESWAR SINGH-MP	AUROVINDA MOHANTY
124	12845/2020 WP(C)/29393/2020	RAJALAXMI MISHRA-MP	BISWABIHARI MOHANTY
125	12846/2020 WP(C)/29394/2020	MOHAMMED IRFAN AHMAD-MP	KANANBALA ROY CHOUDHURY
126	12847/2020 WP(C)/29396/2020	MANORANJAN JENA-MP	BAIDHAR SAHOO
127	12848/2020 WP(C)/29400/2020	HARIBANDHU GHADEI-MP	BAIDHAR SAHOO
128	12849/2020 WP(C)/25177/2017	AJIT KUMAR DASH-MP	M/S.SRINIBASH SATAPATHY
129	12850/2020 WP(C)/21984/2017	KAMALA KANTA NAYAK-MP	M/S.SRINIBAS SATAPATHY
130	12851/2020 WP(C)/29409/2020	DIBYAJYOTI RAY-MP	BIJAYA KUMAR BEHERA 1
131	12852/2020 WP(C)/22698/2020	ASHOKA KUMAR DAS-MP	B.S.TRIPATHY..I
132	12855/2020 WP(C)/29412/2020	JANAKI DEI-MP	CHINMAY KU. NAYAK
133	12856/2020 WP(C)/28994/2020	JADUMANI SAMAL-MP	
134	12857/2020 WP(C)/26973/2020	M/S.KJS AHLUWALIA, SOLE PROPRIETORSHIP FIRM-MP	SATYA SMRUTI MOHANTY
135	12858/2020 WP(C)/302/2018	krishna chandra sandil-MP	M/S.SASWATA PATNAIK
136	12859/2020 WP(C)/28690/2020	BIJAYA KUMAR BARAL-MP	Braja Mohan Sarangi
137	12860/2020 WP(C)/28689/2020	ALOK MOHANTY-MP	Braja Mohan Sarangi
138	12861/2020 WP(C)/29423/2020	ARIF HUSSAIN @ MD. ARIF HUSSAIN-MP	B.B.ROUTRAY
139	12862/2020 WP(C)/26447/2020	DURGESH NANDAN GIRI-MP	Braja Mohan Sarangi
140	12863/2020 WP(C)/29434/2020	MENAKA DEI-MP	KISHORE KUMAR MISHRA
141	12864/2020 WP(C)/29435/2020	BINODINI SENAPATI-MP	BISWABIHARI MOHANTY
142	12865/2020 WP(C)/20830/2019	SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD.	BAIDHAR SAHOO
143	12866/2020 WP(C)/29455/2020	SUKANTI SAHOO-MP	SIDHARTHA DAS
144	12867/2020 WP(C)/29456/2020	MANAS RANJAN SAHU-MP	B.S.TRIPATHY..I
145	12868/2020 WP(C)/29459/2020	TRILOCHAN MOHANTY-MP	KHIROD K.ROUT
146	12869/2020 WP(C)/29460/2020	MANISHA BARIK-MP	NIRANJAN SINGH 1
147	12870/2020 WP(C)/29458/2020	SARASWATI NANDA-MP	BIBEKANANDA BHUYAN
148	12871/2020 WP(C)/29462/2020	BALADEB MOHAPATRA-MP	D.K.DWIBEDI
149	12872/2020 WP(C)/29461/2020	KISHORE CHANDRA SAHOO-MP	BIBEKANANDA BHUYAN
150	12873/2020 WP(C)/29475/2020	INDRAMANI SAHU-MP	SMITA RANJAN PATNAIK
151	12874/2020 WP(C)/28688/2020	ALOK MOHANTY-MP	Braja Mohan Sarangi
152	12875/2020	SNEHALATA DAY@ SNEHALATA SINGH-MP	SATRUGHNA DASH

153	WP(C)/29490/2020 12876/2020	BIBINDRA KUMAR BEHERA-MP	M.R.DHAL
154	WP(C)/29492/2020 12877/2020	UNION OF INDIA-MP	PRAVAT KUMAR PADHI
155	WP(C)/29499/2020 12878/2020	UNION OF INDIA-MP	PRAVAT KUMAR PADHI
156	WP(C)/29499/2020 12879/2020	UNION OF INDIA-MP	PRAVAT KUMAR PADHI
157	WP(C)/29503/2020 12880/2020	UNION OF INDIA-MP	PRAVAT KUMAR PADHI
158	WP(C)/29503/2020 12881/2020	SCHOOL MANAGING COMMITTEE (SMC) OF SARAPAL UP UPREKHA PRIMARY SCHOOL, SARAPAL-MP	
159	WP(C)/29512/2020 12882/2020	DASARATHA BARIHA-MP	SHANTI PRAKASH MOHANTY
160	WP(C)/25382/2020 12883/2020	MINAKSHI DASH-MP	B.S.TRIPATHY
161	WP(C)/29513/2020 12884/2020	DASARATHA BARIHA-MP	LAXMI NARAYAN PATEL
162	WP(C)/25382/2020 12885/2020	CHITTA RANJAN SAHU-MP	MR. YOSABANTA DAS, M/S.ASHOK KUMAR DAS
163	WP(C)/9247/2018 12886/2020	SUSAN KUMAR PANDA-MP	B.S.TRIPATHY
164	WP(C)/29516/2020 12889/2020	DILLIP KUMAR PATNAIK-MP	AJIT KUMAR ROUT
165	WP(C)/26529/2020 12890/2020	RAMESH CHANDRA BHANJA-MP	M/S.BHAGABAN BISWAL
166	WP(C)/14177/2019 12891/2020	PUSPANJALI PRADHAN-MP	ANAM CHARAN PANDA
167	WP(C)/29527/2020 12892/2020	ISPAT LABOUR UNION-MP	DEBENDRA MOHANTA
168	WP(C)/29532/2020 12893/2020	BINAYA KUMAR DASH-MP	L.N.RAYATSINGH
169	WP(C)/29535/2020 12894/2020	GOPABANDHU KHURDA BYABASAI SANGHA-MP	NIRANJAN LENKA
170	WP(C)/2552/2020 28/2020	DEEPIKA MISHRA-MP	RAMESH AGARWAL
171	WPCRL/115/2020 185/2020	BATAKRUSHNA ROUT-MP	
172	CONTC/1132/2020 186/2020	ANAM CHARAN DAS-MP	
173	CONTC/1128/2020 187/2020	NARAHARI ROUL-MP	
174	CONTC/1127/2020 188/2020	PRASANNA KUMAR MOHANTY-MP	
175	CONTC/1125/2020 189/2020	PRAVAKAR MOHAPATRA-MP	
176	CONTC/1126/2020 190/2020	PANKAJ LOCHAN SARKAR-MP	
177	CONTC/1130/2020 191/2020	SIBA CHARAN PANDA-MP	S.S.RAO
178	CONTC/1131/2020 193/2020	KANHU CHARAN SAMAL-MP	
179	CONTC/1133/2020 194/2020	KETAN KUMAR SAHOO-MP	
180	CONTC/1129/2020 687/2020	JEETU@JITENDRA PANDE-MP	
181	FAO/623/2014 982/2020	DEBASIS SWAIN-MP	DEVASHIS PANDA
182	ABLAPL/9517/2020 983/2020	BUDHUA JOJO-MP	
183	ABLAPL/5366/2020 985/2020	MANOJA KUMAR BEHERA-MP	
	ABLAPL/9416/2020		

184	986/2020 ABLAPL/9155/2020	SK. RAHIS @ MD.ARIFUR RAHEMAN-MP	
185	1061/2020 BLAPL/6252/2020	SK.SAHIL-MP	
186	1204/2020 MACA/841/2019	MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
187	1409/2020 WA/548/2020	GOVT. OF INDIA-MP	
188	12802/2020 WP(C)/28131/2020	MADHUMITA SARANGI-MP	SANJAY RATH
189	12812/2020 WP(C)/24455/2020	AJAYA KUMAR PARIDA-MP	
190	12816/2020 WP(C)/24374/2020	JAYAJNTI SINGH-MP	
191	12837/2020 WP(C)/23727/2020	UNION OF INDIA-MP	
192	12853/2020 WP(C)/26747/2020	SANTOSH KUMAR SWARO-MP	
193	12854/2020 WP(C)/4090/2016	MGT.OF M/S.ORISSA SONGE IRON AND STEELS LTD.-MP	
194	12887/2020 WP(C)/1571/2014	MAHENDRA BARIK-MP	
195	12888/2020 WP(C)/12781/2020	BABINA KUMARI PADHY-MP	